

[Translation]

### Loan by IA

1405. DR. LAXMINARAYAN PANDEY : Will the Minister of CIVIL AVIATION be pleased to state :

- (a) whether Indian Airlines has obtained a loan from ANZ Investment bank to manage their finances;
- (b) if so, the details and terms thereof;
- (c) whether any guarantee has been furnished for the said loan; and
- (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) Yes, Sir.

(b) Indian Airlines has obtained a loan of USD 17 million arranged by ANZ Investment Bank, out of which USD 15 million is for financing the acquisition of New Real Time Reservation System and USD 2 million for meeting general working capital requirements. The main terms of the loan are as under :-

Interest	: 0.55% per annum over USD LIBOR
Repayment	: In 9 equal semi-annual instalments commencing after 12 months from the date of drawdown.
Arrangement Fee	: 0.825% flat.
Commitment Fee	: 0.25% per annum on undrawn portion of the loan amount payable in arrears.
Agency Fee	: USD 7500 per annum.
Out of Pocket Expenses, Legal Fee and others	: Actuals subject to a cap of USD 14000.

- (c) No, Sir.
- (d) Does not arise.

[English]

### DRDA Fund

1406. SHRI MUKUL WASNIK : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government have issued any directions to the State Governments to nominate the Presidents of Zilla Parishads as the Chairman of the District Committee to approve and allocate the District Rural Development Agency's funds for various developmental activities;

(b) if so, the whether it has come to the notice of the Union Government that certain States continue to

nominate Chief Executive Officers as the Chairman of the said Committee;

(c) if so, the names of such States; and

(d) the steps the Government plans to initiate to ensure nomination of the President of Zilla Parishad as Chairman of the said Committee?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) No, Sir. However, this Ministry has in November, 1995 issued guidelines to the States suggesting that Chairman of the Zilla parishad be made the Chairman of Government Body of District Rural Development Agency.

(b) Yes, Sir.

(c) As per available information, in the States of Gujarat and Maharashtra, Chief Executive Officer of Zilla Parishad are nominated as Chairmen of the Governing Body of DRDA.

(d) The Ministry is pursuing the matter with the States.

### Declaration of Tanda-Gurudaspur Road as Defence Road

1407. SHRI SATNAM SINGH KAINTH : Will the Minister of DEFENCE be pleased to state:

(a) whether the Government are aware that there is pressing demand from the people of Punjab to declare the road from Tanda to Gurudaspur via Sri Hargovindpur as Defence Road;

(b) if so, the reaction of the Union Government thereon?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) There is a request from the Government of Punjab for declaring the road from Tanda to Gurudaspur via Har Govindpur as a defence Road.

(b) This road has not been considered a priority road from the operational point of view.

[Translation]

### Completion of Nangal-Una-Talwara Rail Line

1408. SHRI SURESH CHANDEL : Will the Minister of RAILWAYS be pleased to state:

(a) the fund provided for completion of Nangal-Una-Talwara broad gauge rail line in Himachal Pradesh during the last year;

(b) the steps taken by the Government to complete it speedily; and

(c) the time by which it is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Rs. 5 crores

(b) Land acquisition is being done by State Govt. Work is being progressed wherever land is available.

(c) During the 10th Five Year Plan subject to availability of resources.

[English]

#### Defence Land to Karnataka Government

1409. SHRI K.C. KONDAIAH : Will the Minister of DEFENCE be pleased to state:

(a) whether the Army has agreed to hand over the 8 acres of land to the Government of Karnataka in lieu of 214 flats for its Officers at the Koramangala National Games Village; and

(b) the stage at which the proposal stands at present and the time by which a decision is likely to be taken in the matter?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) and (b) Yes, Sir. Ministry of Defence agreed to hand over 85.10 acres of defence land in exchange of 214 ready made flats, 20 acres of State Government land and payment of Rs. 4.38 lakhs by the Government of Karnataka. So far 160 flats have been taken over by Ministry of Defence and in exchange released 17 acres of defence land. The balance defence land will be handed over as and when the Government of Karnataka fulfills the remaining conditions of the agreement.

#### Purchase of Spares for Submarines

1410. SHRI K. YERRANNAIDU : Will the Minister of DEFENCE be pleased to state:

(a) whether complaints have been received recently against purchase of spares of submarines through a Russian Firm;

(b) if so, the details thereof;

(c) the action taken to inquire into the charges; and

(d) the outcome thereof?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) to (d) Naval Head-quarters have reported that an incidence of minor deviation in dimensions etc. in respect of Flange (Bronze) Part Nos. 585-35-443 has come to its notice and that such instances are dealt with under normal conditions of guarantee/warranty. No graft is involved in the purchase.

#### Public Sector Units

1411. SHRIMATI KAMAL RANI : Will the Minister of RAILWAYS be pleased to state:

(a) the number of public sector companies manufacturing spare parts of Railway which have become sick in the country, particularly in Uttar Pradesh; and

(b) the number of staff and labourers engaged in these manufacturing companies and the steps taken by the Government to rehabilitate them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) There is a large number of industries including Public Sector Companies supplying materials to Railways. However, information on such Public Sector Units becoming sick is not maintained.

(b) Does not arise.

#### Establishment of Mini ITI

1412. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether the Government have accepted recommendations of High Power Expert Committee of IRDP for establishment of a Mini ITI (Training Centre for Skill Development) for giving training to the Below Poverty Line family youth to enable them getting self employment;

(b) if so, details of the instructions to this effect issued to the State Governments;

(c) whether some of the State Governments have informed that establishment of Mini ITI has not been more useful;

(d) whether some of the States have already closed down such Mini ITI's due to not finding positive results;

(e) whether the State Government of Rajasthan has submitted any proposal to establish full-fledged ITIs at block level under TRYSEM infrastructure; and

(f) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) Yes, Sir.

(b) Details of the instructions issued to the State Governments are given in the enclosed Statement.

(c) to (f) The scheme of setting up of Mini ITIs, now termed as Exclusive TRYSEM Training Centres (ETTCs),